

Annexure – 5B

Name of the Corporate Debtor: BROAD HOMES PRIVATE LIMITED

Date of commencement of CIRP: 16.01.2025

List of operational creditors (Government dues) as on 06.02.2025

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Area	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, applicable					
1	Income Tax	New Delhi Northern Region	N.A	27.01.2025	1525749828	1525749828	Operational Debt- as per Demand Notice	0	0	NO	0	0	0	0	0	

Place Delhi
Date 06.02.2025

sd/-

Pawan Kumar Goyal

Insolvency Resolution Professional of BROAD HOMES Pvt. Ltd

Com. OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5

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